

NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA for order

C.P(CAA) No.755/KB/2017

Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 07th February 2018, 10.30 A.M

Name of the Company		Kyoto Merchandise Pvt.L	.td. & Anr	
Under Section		230-232		
SI. No.		nation of Authorized IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date
1.	RAJ KUMAR	BANTHIA, PCS	Applicant	Pat 7/2/2010

ORDER

Ld. Pr. CS for the petitioners is present.

Order pronounced. Urgent certified copy of the order be issued, if applied for, upon compliance of all requisite formalities.

(Jinan K.R.) Member (J)

Sd